

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 367/MP/2025

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking compensation as per the Pilot Power Sale Agreement dated 29.10.2018 between North Bihar Power Distribution Company Limited/ South Bihar Power Distribution Company Limited and PTC India Limited for supply of 75 MW of power.

Petitioner : North Bihar Power Distribution Company Limited and Anr.

Respondent : PTC India Limited (PTCIL)

Petition No. 422/MP/2025

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking compensation as per the Pilot Power Sale Agreement dated 29.10.2018 between North Bihar Power Distribution Company Limited/ South Bihar Power Distribution Company Limited and PTC India Limited for supply of 125 MW of power.

Petitioner : North Bihar Power Distribution Company Limited and Anr.

Respondents : PTC India Limited (PTCIL) and Anr.

Date of Hearing : **2.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shivam Sinha, Advocate, Bihar Discoms
Shri Ravi Nair, Advocate, Bihar Discoms
Shri Ravi Kishore, Advocate, PTCIL
Ms. Deepti Dash, Advocate, PTCIL
Shri Lakshyajit Singh Bagdwal, Advocate, JIPL

Record of Proceedings

At the outset, the learned counsel for the Petitioners, Bihar Discoms, requested an adjournment in the matters. Allowing this request, the Commission adjourned the matters.

2. The Petitions will be listed for hearing on **5.3.2026**.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Law)

